

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Coram: Dr. Pramod Deo, Chairperson
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member**

Date of Order: 30.6.2011

Petition No. 350/2010

AND IN THE MATTER OF

Provisional transmission tariff for (i) 400 kV D/C Raigarh-Raipur transmission line, and (ii) Combined assets of 400 kV D/C Raigarh-Raipur transmission line and 400 kV D/C Ranchi-Rourkela transmission line under East West transmission corridor strengthening scheme of Western Region for the period from date of commercial operation to 31.3.2014.

Petition No. 18/2011

IN THE MATTER OF

Provisional transmission tariff for (i) Bay extension at 400/220 kV Limbdi sub-station (GETCO) and Ranchchodprua (Vadavi) (GETCO) sub-station for 400 kV D/C Limbdi-Vadavi (WRGL) transmission line and bay extension at 400/220 kV Ranchchodpura (Vadavi) (GETCO) sub-station and Zerda sub-station (GETCO) for 400 kV D/C Vadavi-Zerda (WRGL) transmission line under WRSS- II, Set -C Scheme. (ii) Combined assets of Bay extension at 400/220 kV Rajgarh sub-station (Power Grid) along with 25% FSC and Bay extension at 400/220 kV Karamsad (Kasor) (GETCO) sub-station for 400 kV D/C Rajgarh - Kasor (WRGL) transmission line under WRSS-II, Set C Scheme of Western Region from date of commercial operation to 31.3.2014.



AND IN THE MATTER OF

Provisional transmission tariff for (I) Combined assets of 400/220 kV Pune sub-station with Bus Reactor and bays for LILO of Kalwa -Lonikhand D/C at Pune, Solapur sub-station with Bus Reactor and Bays for LILO of Solapur-Karad and Solapur Kolhapur along with Reactors and 400 kV Bays for Solapur-Parli D/C (WRMML) line at Solapur sub-station and Parli sub-station, (II) Combined assets of (i) 400 kV Bays for Solapur-Kolhapur D/C (WRMML) line at Kolhapur (MSETCL) sub-station,(ii) 400 kV bays for Pune-Parli D/C (WRMML) line at Pune sub-station and Parli sub-station, 400 kV Bays for Pune-Aurangabad D/C (WRMML) line at Pune sub-station and Aurnagabad sub-station under WRSS -II , Set B Scheme in Western Region for the period from date of commercial operation to 31.4.2014.

**AND
IN THE MATTER OF**

Power Grid Corporation of India Limited, Gurgaon ..**Petitioner**

Vs

1. Madhya Pradesh Power Trading Company Ltd., Jabalpur
2. Maharashtra State Electricity Distribution Co. Ltd., Mumbai
3. Gujarat Urja Vikas Nigam Ltd.,Vadodara
4. Electricity Deptt., Govt., of Goa, Panaji
5. Electricity Department, Administration of Daman and Diu, Daman
6. Electricity Department, Administration of Dadra Nagar Haveli, Silvassa
7. Chhattisgarh State Electricity Board, Raipur
8. Madhya Pradesh Audyogik Kendra Vikas Nigam (Indore) Ltd. Indore

..Respondents

ORDER

In these petitions, the petitioner, Power Grid Corporation of India Ltd. has sought approval for tariff in respect of its various transmission systems in Western Region for the period from 1.4.2009 to 31.3.2014, based on the



Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, as amended from time to time (hereinafter referred to as “the 2009 regulations”).

2. Regulation 5 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2011 provides as under:

“(4) Where application for determination of tariff of an existing or a new project has been filed before the Commission in accordance with clauses (1) and (2) of this regulation, the Commission may consider in its discretion to grant provisional tariff upto 95% of the annual fixed cost of the project claimed in the application subject to adjustment as per proviso to clause (3) of this regulation after the final tariff order has been issued:

Provided that recovery of capacity charge and energy charge or transmission charge, as the case may be, in respect of the existing or new project for which provisional tariff has been granted shall be made in accordance with the relevant provisions of these regulations.”

3. In exercise of power under clause 4 of Regulation 5 of the 2009 regulations, we have decided to grant provisional tariff to the petitioner for its transmission assets mentioned in the cause title of this order pending determination of the final tariff. The details of tariff claimed by the petitioner and provisional tariff awarded by the Commission are given in the **Annexure I** to **Annexure III** of this order.



4. The provisional transmission charges allowed in this order shall be subject to adjustment as per proviso to clause (3) of Regulation 5 of the 2009 regulations after the final tariff orders are issued.

Sd/-

[M.DEENA DAYALAN]
MEMBER

sd/-

[V.S.VERMA]
MEMBER

sd/-

[DR.PRAMOD DEO]
CHAIRPERSON



ANNEXURE-I

Petition No. 350/2010

Provisional transmission tariff for (i) 400 kV D/C Raigarh-Raipur transmission line and (ii) Combined assets of 400 kV D/C Raigarh-Raipur transmission line and 400 kV D/C Ranchi-Rourkela transmission line under East West transmission corridor strengthening scheme of Western Region for the period from date of commercial operation to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	Assets	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Asset-1- Raigarh–Raipur transmission line under East– West Transmission corridor Strengthening Scheme	NIL	589.50	clubbed Below		
	Combined Assets- Raigarh– Raipur transmission line under East– West Transmission Corridor Strengthening Scheme and Ranchi-Rourkela transmission line under East – West transmission corridor Strengthening Scheme)	NIL	2093.86	6402.65	6350.45	6255.68

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	Assets	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Asset-1- Raigarh–Raipur transmission line under East– West Transmission corridor Strengthening Scheme	NIL	501.08	clubbed Below		
	Combined Assets- Raigarh– Raipur transmission line under East– West Transmission Corridor Strengthening Scheme and Ranchi-Rourkela transmission line under East – West transmission corridor Strengthening Scheme)	NIL	1779.78	5442.25	5397.88	5317.33



ANNEXURE-II

Petition No. 18/2011

Provisional transmission tariff for (i) Bay extension at 400/220 kV Limbdi sub-station (GETCO) and Ranchchodprua (Vadavi) (GETCO) sub-station for 400 kV D/C Limbdi-Vadavi (WRGL) transmission line and bay extension at 400/220 kV Ranchchodpura (Vadavi) (GETCO) sub-station and Zerda sub-station (GETCO) for 400 kV D/C Vadavi-Zerda (WRGL) transmission line under WRSS- II, Set-C Scheme. (ii) Combined assets of Bay Extension at 400/220 kV Rajgarh sub-station (Power Grid) along with 25% FSC and Bay extension at 400/220 kV Karamsad (Kasor) (GETCO) sub-station for 400 kV D/C Rajgarh - Kasor (WRGL) transmission line under WRSS-II, Set C Scheme of Western Region from date of commercial operation to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

		2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Asset-1: Bay Extension at 400/220 kV Limbdi sub-station (GETCO) and Ranchchodpura (Vadavi) (GETCO) sub-station for 400 kV D/C Limbdi-Vadavi (WRGL) transmission line and Bay extension at 400 kV Ranchchodpura (Vadavi) (GETCO) sub-station & Zerda sub-station (GETCO) for 400 kV D/C Vadavi Zerda (WRGL) transmission line .	NIL	NIL	133.59	Clubbed Below	
	Combined Asset :- Asset-1: Bay extension at 400/220 kV Limbdi sub-station (GETCO) and Ranchchodpura (Vadavi) (GETCO) sub-station for 400 kV D/C Limbdi-Vadavi (WRGL) transmission line, Asset-2 Bay extension at 400 kV Ranchchodpura (Vadavi) (GETCO) sub-station and Zerda sub-station (GETCO) for	NIL	NIL	1375.86	1889.53	1995.05



	400 kV D/C Vadavi Zerda (WRGL) transmission line .Bay Extension at 400/220 kV Rajgarh sub-station (Power Grid) along with 25% FSC and Bay extension at 400/220 kV Karamsad (Kasor) (GETCO) sub-station for 400kV D/C Rajgarh-Kasor (WRGL) transmission line .					
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2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

		2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Asset-1: Bay Extension at 400/220 kV Limbdi sub-station (GETCO) and Ranchchodpura (Vadavi) (GETCO) sub-station for 400 kV D/C Limbdi-Vadavi (WRGL) transmission line and Bay extension at 400 kV Ranchchodpura (Vadavi) (GETCO) sub-station & Zerda sub-station (GETCO) for 400 kV D/C Vadavi Zerda (WRGL) transmission line .	NIL	NIL	113.55	Clubbed Below	
	Combined Asset :- Asset-1: Bay extension at 400/220 kV Limbdi sub-station (GETCO) and Ranchchodpura (Vadavi) (GETCO) sub-station for 400 kV D/C Limbdi-Vadavi (WRGL) transmission line, Asset-2 Bay extension at 400 kV Ranchchodpura (Vadavi) (GETCO) sub-station and Zerda sub-station (GETCO) for 400 kV D/C Vadavi Zerda (WRGL) transmission line .Bay Extension at 400/220 kV Rajgarh sub-station (Power Grid) along with 25% FSC and Bay extension at 400/220 kV Karamsad (Kasor) (GETCO) sub-station for 400kV D/C Rajgarh-Kasor (WRGL) transmission line .	NIL	NIL	1169.48	1606.10	1695.79



Petition No. 152/2011

Provisional transmission tariff for (I) Combined assets of 400/220 kV Pune sub-station with Bus Reactor and bays for LILO of Kalwa -Lonikhand D/C at Pune, Solapur sub-station with Bus Reactor and Bays for LILO of Solapur-Karad and Solapur Kolhapur along with Reactors and 400 kV Bays for Solapur-Parli D/C (WRTML) line at Solapur sub-station and Parli sub-station, (II) Combined assets of (i) 400 kV Bays for Solapur-Kolhapur D/C (WRTML) line at Kolhapur (MSETCL) sub-station,(ii) 400 kV bays for Pune-Parli D/C (WRTML) line at Pune sub-station and Parli sub-station, 400 kV Bays for Pune-Aurangabad D/C (WRTML) line at Pune sub-station and Aurnagabad sub-station under WRSS -II , Set B Scheme of Western Region for tariff block 2009-14.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	Assets	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	A: Combined element of 400/220 kV Pune sub-station with Bus Reactor and Bays for LILO of Kalwa-Linikhand D/C at Pune and Sholapur sub-station with Bus Reactor and bays for LILO of Sholapur-Karad and sholapur-Kholapur and 400 kV Bays for Sholapur-Parli D/C (WRT (M)PL) Line at Sholapur S/S and Parli sub-station	NIL	NIL	201.35	Clubbed Below	
	Combined A+B: Combined element of 400/220 kV Pune sub-station with Bus Reactor and Bays for LILO of Kalwa-Linikhand D/C at Pune and Sholapur sub-station with Bus Reactor and bays for LILO of Sholapur-Karad and sholapur-Kholapur and 400 kV Bays for Sholapur-Parli D/C (WRT (M)PL) Line at Sholapur sub-station and Parli sub-station and 400 kV bays for Sholapur-Kholapur D/C (WRT (M)PL) line at Kholapur (MSETCL) sub-station and 400 kV Bays for Pune-Parli D/C (WRT (M)PL) Line at Pune sub-station and Parli sub-station, 400 kV Bays for Pune-Aurangabad D/C (WRT (M)PL) Line at Pune sub-station and Aurangabad sub-station under WRSS-II	NIL	NIL	2159.52	4097.14	4289.96

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	Assets	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	A: Combined element of 400/220 kV Pune sub-station with Bus Reactor and Bays for LILO of Kalwa-Linikhand D/C at Pune and Sholapur sub-station with Bus Reactor and bays for LILO of Sholapur-Karad and sholapur-Kholapur and 400 kV Bays for Sholapur-Parli D/C (WRT (M)PL) Line at Sholapur S/S and Parli sub-station	NIL	NIL	171.14	Clubbed Below	
	Combined A+B: Combined element of 400/220 kV Pune sub-station with Bus Reactor and Bays for LILO of Kalwa-Linikhand D/C at Pune and Sholapur sub-station with Bus Reactor and bays for LILO of Sholapur-Karad and sholapur-Kholapur and 400 kV Bays for Sholapur-Parli D/C (WRT (M)PL) Line at Sholapur sub-station and Parli sub-station and 400 kV bays for Sholapur-Kholapur D/C (WRT (M)PL) line at Kholapur (MSETCL) sub-station and 400 kV Bays for Pune-Parli D/C (WRT (M)PL) ILine at Pune sub-station and Parli sub-station, 400 kV Bays for Pune-Aurangabad D/C (WRT (M)PL) line at Pune sub-station and Aurangabad sub-station under WRSS-II	NIL	NIL	1835.59	3482.57	3646.47

